

NATIONAL COMPANY LAW TRIBUNAL ITEM NO : 25  
ALLAHABAD BENCH

CP NO. (IB) 133/2017,  
CA NO. 87/2019, CA NO. 251/2019,  
CA NO. 304/2019,  
CA NO. 321/2019, CA NO. 351/2019

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.12.2020 AT 10:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED V/S SHAMKEN MULTIFAB LIMITED

SECTION : 33 & 60(5) IBC

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR APPLICANT/RP : SH. ANSHUL GUPTA, RP ALONGWITH SH. ZAIN ABBAS, ADV.

COUNSEL FOR ARCIL : SH. DINKAR SINGH, ADV.

COUNSEL FOR EX-DIRECTOR : SH. ARUN SAXENA ALONGWITH MS. NALINI SAXENA & SH. ANUJ KUMAR, ADVS.

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CA NO. 321/2019, CA NO. 351/2019

The matter was taken up today through Video Conferencing.

Heard Sh. Zain Abbas, Advocate for Applicant/ RP Sh. Anshul Gupta and Sh. Arun Saxena, Advocate for the Ex-Director through Video Conferencing. However, none present online for the CoC.

In view of the order passed in CP NO.(IB)131/ALD/2017, CA NO.85/2019, CA NO.322/2019, CA NO.349/2019, put up this matter in the week commencing 5<sup>th</sup> March, 2021 for arguments before the Regular Court/ through Video Conferencing.

— Sd —

Dated : 10.12.2020

JUSTICE RAJESH DAYAL KHARE  
(MEMBER JUDICIAL)

Typed by :  
Kavya Prakash Srivastava  
(Stenographer)